

F.No. 01(03)/Roster/CESTAT/2022
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 11.01.2022

ORDER NO. 06 of 2022


Hon'ble President is pleased to partially modify the roster order no. 174 of 2021 for **CESTAT, Allahabad** from **24.01.2022** to **28.01.2022** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 24.01.2022 to 28.01.2022 Afternoon	Mr. P. V. Subba Rao, Hon'ble Member (Technical) and Ms. Rachna Gupta, Hon'ble Member (Judicial)	Customs, Excise and Service Tax Division Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

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Deputy Registrar